

National Company Law Tribunal


Allahabad Bench

CP NO. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE COMPANY: Arvind Mohan Johari V/s Mohan Castle Hotel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 2013 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Saurabh Adhikari	ADV	PETITIONER	
2.				

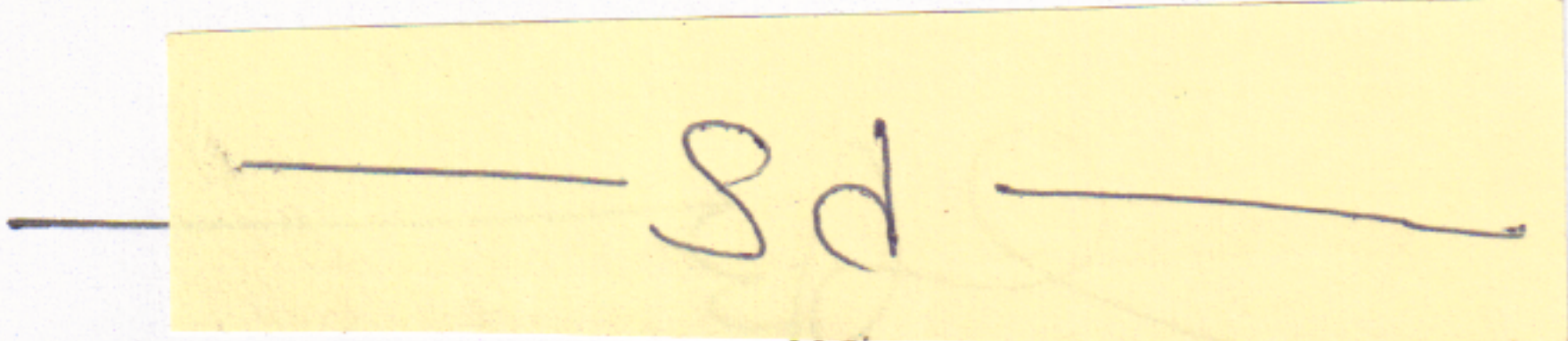
CP No.76/2002

Advocate Sh. Saurabh Adhikari, proxy for Sh. Udai Chandani, Advocate for the respondent. He informed that the appeal is pending before the Lucknow Bench of Hon'ble Allahabad High Court and the stay granted therein is still continue.

Hence, the matter is adjourned to 19th September, 2017.

Dated:24.08.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)